

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	100463/2017	BHANDUP POLICE STATION Vs VIKAS MAHADEV BANE AND ORS.03	
